

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †3607**  
TO BE ANSWERED ON 15.07.2019

**Integrated Tribal Development Project in Bihar**

†3607. SHRIMATI RAMA DEVI:  
SHRI GIRIDHARI YADAV:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the work done under Integrated Tribal Development Project in Bihar during the last three years;
- (b) the fund allocated and utilized separately under Integrated Tribal Development Project during the last three years;
- (c) whether any review has been done in this regard; and
- (d) if so, the outcome of the said review along with the reaction of the Government in this regard?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(Smt. RENUKA SINGH SARUTA)

(a): As per extant Guidelines, funds are provided to the States including Bihar by Ministry of Tribal Affairs under the Scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' and 'Grants under Article 275(1) of the Constitution' for tribal development. There is no Integrated Tribal Development Project in Bihar; However, funds were allocated to State Government as per their share of allocation based on the criteria stipulated under the extant guidelines. Details of works / activities approved by the Ministry during 2016-17 to 2018-19 under the above-mentioned Scheme / Grant for the State of Bihar is at **Annexure**.

(b): The amount of fund released to the Government of Bihar under the Scheme 'SCA to TSS' and 'Grant under Article 275(1) of the Constitution' during 2016-17 to 2018-19 and utilization thereof reported by the Government of Bihar is given below:

(Rs. in Lakh)

Scheme / Grant	2016-17		2017-18		2018-19	
	Fund Released	Utilization Reported	Fund Released	Utilization Reported	Fund Released	Utilization Reported
SCA to TSS	743.74	0.00	0.00	0.00	0.00	0.00
Grant under Article 275(1) of the Constitution	1467.58	1433.88	991.89	0.00	0.00	0.00

All the approved funds could not be released to the State Government of Bihar due to non-submission of mandatory Utilization Certificate (UC) and Physical Progress Report (PPR) by Bihar Government for the previous year releases as per provisions of General Financial Rules (GFR). Apart from above, State Governments utilize funds earmarked under State TSP for tribal development. The amount of fund allocated as State TSP by the Government of Bihar during 2016-17 to 2018-19 and utilization thereof is given below:

(Rs. in crore)

State	2016-17		2017-18		2018-19	
	Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure
Bihar	982.00	603.99	1091.50	838.83	1258.62	Not Reported

(c) & (d): Review of progress of projects is done from time to time by the concerned Ministry at various levels and course correction suggested/advised, as appropriate.

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Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. †3607 for answer on 15.07.2019

Details of works / activities approved by the Ministry under the SCA to TSS and Article 275(1) of the Constitution for the State of Bihar during 2016-17 to 2018-19

(i) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)

DETAILS OF WORK APPROVED BY PAC DURING 2016-17 under SCA to TSS

(Rs. in lakh)

Sl. No.	Activities	Location	Funds Approved
1.	<b>Education</b>		
i.	Vocational Training Centres Computer training in residential schools No. of Beneficiaries : 600	15 Residential Schools in Bhabhua, Rohtas, W. Champaran, Jamui, Katihar and Purnia Districts	<b>333.00</b>
ii.	Construction of two additional 100 seater hostels in Government ST residential schools Beneficiaries : 200	Katihar and Purnia, Districts	<b>490.58</b>
2.	<b>Health</b>		
i.	Conduct screening for Sickle Cell Anemia among Tribal Students and provision of health cards (1 lakh beneficiaries)	Rohtas, Bhabhua, Bhojpur, Buxer, Gaya, Nawada, Saran, Siwan, Gopalganj, W. Champaran, Purnea, Araria, Kishanganj, Katihar, Bhagalpur, Banka, Munger and Jamui Districts	<b>10.00</b>
3.	<b>Agriculture</b>		
i.	Dairy Development Co-operative based dairy development including processing and chilling infrastructure to ensure better and reasonable price to tribal	Rohtas, Bhabhua, Bhojpur, Buxer, Gaya, Nawada, Saran, Siwan, Gopalganj, W. Champaran, Purnea,	<b>160.00</b>



1	Upgradation of 2 existing 100 seater hostes.	2016-17	ST residential schools at Katihar and Purnia	500.00	490.58	9.42	9.42
2.	Balance amount against the approved activities during 2016-17	2016-17	-	1423.76	743.74	680.02	680.02
<b>Total:</b>				<b>1923.76</b>	<b>1234.32</b>	<b>689.44</b>	689.44

### New Proposal:

(Rs. in Lakhs)

S. No.	Activities	Location	Fund approved
1.	Vocational Training Centres Computer training in residential schools (Units : 15) Unit cost : Rs. 22.20 lakh Period of training - 1 year No. of Beneficiaries : 600 The Committee suggested that:  (i) NSQF and other norms issued by GoI, Ministry of Skill Development and Entrepreneurship may be adhered to. (ii) Market oriented trades may be selected. (iii) Art & Craft and Textile may be included and proper hand holding may be provided. (iv) One stop information regarding provision of training and placement of trainees may be maintained.	15 Residential Schools in Bhabhua, Rohtas, W. Champaran, Jamui, Katihar and Purnea Districts	150.00
2.	Special Measures for identification and nurturing / promotion of tribal students (English & Science) Beneficiaries : 1280	8 ST Residential Schools	100.00
3.	Soft skill improvement measures in schools ( After normal teaching hours) (handicraft/ photo framing) Units : 3000, Period of training : 3 months	West Champaran, Banka, Munger, Saran Madhepura, Supaul. Bhagalpur, Gopalganj, Siwan, Gaya, Buxer, Bhabhua, Rohtas, Jamui, Purnea Katihar, Kishanganj, Araria,	101.01
<b>Health</b>			
4.	Conduct screening for Sickle Cell Anemia among Tribal Students and provision of health cards (3 lakh beneficiaries) Unit cost Rs. 10/- per student.	--	10.00
<b>Agriculture</b>			
5.	Dairy Development Co-operative based dairy	West Champaran, Banka,	80.00

<b>S. No.</b>	<b>Activities</b>	<b>Location</b>	<b>Fund approved</b>
	development including processing and chilling infrastructure to ensure better and reasonable price to tribal household : Two CB cows with straw bamboo shed Beneficiaries : 100	Munger, Saran, Supaul. Madhepura, Bhagalpur, Gopalganj, Siwan, Gaya, Buxer, Bhabhua, Rohtas, Jamui, Purnea Katihar, Kishanganj, Araria,	
<b>Skill Development</b>			
7	Provision for additional units/ classes in special vocational training courses in Government institutions especially MSME tool rooms ( Also for school drop outs): No. of beneficiaries : 3000 100 units Period of training : 1 month As per Norms of Ministry of Skill Development	West Champaran, Banka, Munger, Saran, Supaul. Madhepura, Bhagalpur, Gopalganj, Siwan, Gaya, Buxer, Bhabhua, Rohtas, Jamui, Purnea Katihar, Kishanganj, Araria,	100.00
<b>Total:</b>			<b>1230.45</b>

**DETAILS OF WORK APPROVED BY PAC DURING 2018-19 under SCA TO TSS**

(Rs. in lakh)

<b>S. No.</b>	<b>Activity</b>	<b>Location</b>	<b>Amount Sought</b>	<b>Amount approved for released</b>
1.	Construction of additional 200 seater hostels in newly constructed Govt. ST residential school 3 unit @Rs. 626.59 lakh/each	West Champaran	1879.77	1104.91

**DETAILS OF WORK APPROVED BY PAC DURING 2017-18 UNDER GRANTS UNDER ARTICLE 275(1) OF THE CONSTITUTION**

**Committed Liability:**

**(Rs. in Lakh)**

Sl. No.	Project	Year of first Approval	Location/ District	Total Project Estimate	Amount Already Released	Amount approved
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Sl. No.	Activities	Location	Approved amount
<b>1.</b>	<b>Education</b>		
i.	Balance grants for construction of two EMRS	West Champaran and Jamui Distt.	1000.00
iii.	Construction of two additional 100 seater hostels in Government ST residential schools Beneficiaries : 200	Bhabhua and Jamui Districts	314.59
<b>2.</b>	<b>Agriculture</b>		
i.	Horticulture – setting up nurseries of fruits, flowers, vegetables including polyhouse, greenhouse farming. Beneficiaries : 300	Rohtas, Bhabhua, Bhojpur, Buxer, Gaya, Nawada, Saran, Siwan, Gopalganj, W. Champaran, Purnea, Araria, Kishanganj, Katihar, Bhagalpur, Banka, Munger and Jamui Distts	115.00
<b>3.</b>	Conduct research on specific tribal issues Survey of STs & project preparation.		20.00
<b>4.</b>	IT equipment support for TSP monitoring		18.00

**Total Rs. 1467.59 lakhs**

1.	Upgradation of 2 existing hostel units.	2016-17	In the campus of 2 ST residential school at Bhabhua & Jamaui	600.00	314.59	285.41
2.	Construction of 2 Eklavya Model Residential school	2015-16	(i) Jamui (ii) West Champaram	2400.00	1500.00 (500.00 during 2015-16 and 1000.00 during 2016-17)	900.00
<b>Total:</b>				<b>3000.00</b>	<b>1814.59</b>	<b>1185.41</b>

**3. New Proposals:**

(Rs. in Lakh)

S. No.	Activity	Location	Amount approved
1.	Construction of 100 seated hostels in 5 Government ST residential schools  Beneficiaries : 500	Bhabhua, Rohtas, Jamui, Katihar Purnia	100.00
<b>Total:</b>			<b>100.00</b>

**DETAILS OF WORK APPROVED BY PAC DURING 2018-19 UNDER GRANTS UNDER ARTICLE 275(1) OF THE CONSTITUTION****Committed Liability:**

(Rs. in Lakh)

Sl. No.	Project	Year of first Approval	Location/ District	Total Project Estimate	Amount Already Released	Amount approved during 2018-19
1.	Construction of 100 seated hostels in 5 Govt. ST residential Schools	2017-18	Bhabhua, Rohtas, Jamui, Katihar, Purnia	700.00	100.00	600.00
<b>Total:</b>				<b>700.00</b>	<b>100.00</b>	<b>600</b>

**New Proposals:**

(Rs. in Lakh)

S. No	Activity	Location	Amount approved during 2018-19
1.	Construction of additional 200 seater hostels in newly constructed Govt. ST residential school 4 unit @Rs. 626.59 lakh/each	Rohtas and Kaimue	600.00
2.	Upgradation of 2 existing hostels	Bhabuwa & Jamui	193.52
<b>Total:</b>			<b>793.52</b>